(ii) the requisite machines, instruments, tools and spare parts as well as the necessary training and teaching aids, c.i.f. port of entry, the total cost of equipment not exceeding 1,500,000 Swiss Francs.

B. The Council of Scientific and Industrial Research will provide—

(i) an Indian Deputy Principal of the centre;

(ii) Indian understudies to the Swiss instructors;

(iii) necessary administrative and auxiliary personnel for the centre;

(iv) suitable site, buildings and premises for the centre, the buildings being provided with adequate electrical and water installations, as well as an adequate number of telephones;

(v) necessary equipment and furniture for the centre, in addition to the equipment supplied by the Foundation; and

(vi) the other working expenses.

REFINANCING FACILITIES BY THE REFINANCE CORPORATION

*113. SHRI MAHESWAR NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some new changes have been effected in the scheme of refinancing facilities offered by the Refinance Corporation for Industry Private Limited with the approval of the Government of India and the United States Technical Cooperation Mission in India;

(b) in what way the new changes are an improvement upon the scheme that existed before; and

(c) to what extent the volume of the business of the Corporation is expected to rise under the new scheme?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) The scheme has been extended to cover more scheduled banks and certain other approved financial institutions. The maximum period of a loan has been increased from 7 to 10 years and the Corporation has been given a larger discretion to determine the eligibility of a particular industrial unit.

(c) With the liberalisation in the terms and conditions of refinance, the business of the Corporation has relatively increased in recent months.

विधि मंत्रालय के संकल्पों का गजट आफ इंडिया में हिन्दी में प्रकाशन

१४८. श्री नवाब सिंह् चौहान : क्या विधि मंत्री यह् बताने की कृपा करेंगे कि उन के मंत्रालय के संकल्पों को गजट आफ इंडिया में हिन्दी में भी प्रकाशित करने की क्या व्यवस्था की गई है या करने का विचार है ?

†[PUBLICATION IN HINDI OF RESOLUTIONS OF LAW MINISTRY IN GAZETTE OF INDIA

148. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LAW be pleased to state what arrangements have been made or are proposed to be made for publishing in the Gazette of India the resolutions pertaining to his Ministry in Hindi also?]

विधि उपमंत्री (श्री आर० एम० हजरनवीस) : संकल्पों आदि के हिन्दी अनुवाद की व्यवस्था करने के लिये इस मंत्रालय के अनुवाद अनुभाग में पहले से ही प्रबन्ध है । गजट आफ इंडिया में प्रकाशनार्थ इस मंत्रालय से सम्बन्ध रखने वाले सभी संकल्प हिन्दी में भी प्रकाशित किये जावेंगे ।

†[THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): Arrangements already exist in the Translation

†[ ] English translation.

Section of this Ministry for providing Hindi version of resolutions etc. and all resolutions pertaining to this Ministry for publication in the Gazette of India will be published in Hindi also.]

शिक्षा मंत्रालय के संकल्पों का हिन्दी में प्रकाशन

१४६. **श्री नवाबसिंह चौहान** : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय के संकल्पों को गजट आफ इंडिया में हिन्दी में भी प्रकाशित करने की क्या व्यवस्था की गई है या करने का विचार है ?

†[PUBLICATION OF RESOLUTIONS PERTAINING TO THE MINISTRY OF EDUCATION IN HINDI

149. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state what arrangements have been made or are proposed to be made for publishing in the Gazette of India resolutions pertaining to his Ministry is Hindi also?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली): गृह मंत्रालय के २७ मार्च, १९६१ के निदेश के अनुसार सरकारी मंस्तावों को हिन्दी में भी छापने की हिदायत कर दी गई है ।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): In compliance with Ministry of Home Affairs directive dated 27th March, 1961 instructions have been issued to publish Government resolutions hereafter in Hindi also.]

पारिभाषिक शब्दावलियों के सम्बन्ध में गोष्ठी

१५०. **श्री नवाबसिंह चौहान** : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन के मंत्रालय ने अपने शिक्षा मंत्रालय द्वारा तैयार की गई पारिभाषिक शब्दावलियों की उपयुक्तता के विषय में सम्मति जानने के लिये कोई गोष्ठी आदि का आयोजन किया है ; यदि हां, तो इस प्रकार की कितनी गोष्ठियां हुई और इन में कितने व्यक्तियों ने भाग लिया ; और

(ख) क्या उन के मंत्रालय ने इस बात की वांछनीयता पर विचार किया है कि इस प्रकार की गोष्ठियां निश्चित अवधि के उपरान्त की जाया करें ?

†[SEMINAR ON THE GLOSSARIES OF TECHNICAL TERMS

150. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state:

(a) whether his Ministry held any seminar etc. for obtaining opinions about the suitability of the glossaries of technical terms prepared by his Ministry and, if so, how many such seminars were held and how many persons participated in them; and

(b) whether his Ministry has considered the desirability of holding such seminars at regular intervals?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली): (क) और (ख) पारिभाषिक शब्दावली प्रत्येक विषय की विशेषज्ञ समितियों द्वारा तैयार की जाती है और राज्य सरकारों, विश्वविद्यालयों, शैक्षिक संस्थाओं और व्यक्तियों के सुझाव प्राप्त करने तथा उन पर विचार करने के बाद ही इसे अन्तिम रूप दिया जाता है । इसलिए इस प्रकार की गोष्ठी की आवश्यकता नहीं समझी गई ।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The terms are evolved by committees of experts of each field and they are finalised only after the opinions of State Governments, universities, educational institutions and individuals

†[ ] English translation.